

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE**

DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**

**UNSTARRED QUESTION NO. 1740  
TO BE ANSWERED ON MONDAY 31<sup>st</sup> July, 2023  
[Sravana 9, 1945 (Saka)]**

**“Financial Loss to Kerala”**

**No. 1740 . Adv. A.M. ARIFF**

Will the Minister of Finance be pleased to state:

- (a) whether Kerala has lost more than 8,000 crores of rupees since the last financial year due to the change in norms for distribution of tax income between the Union and States, if so, the details including the State/UT-wise reduction in the tax share in Financial years 2021-22 and 2022-23;
- (b) whether the change in norms by the Finance Commission has badly affected the South Indian States, including Kerala, whose share of tax reduced to 1.9 per cent from 3.5 per cent during the period of 10<sup>th</sup> Finance Commission;
- (c) if so, whether the Government intends to revisit the norms for sharing the tax income between the Union and States in order to distribute the tax among States and UTs in a fair manner; and
- (d) the details of the distribution of tax share during the Financial Years 2019-20 to 2022-23 State/UT-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)**

- (a & b) No, Sir. The State of Kerala has received ₹ 440.59 crore more as devolution of shareable taxes and duties in financial year 2022-23 compared to financial year 2021-22.
- (c) The inter-se share of States in the Net Proceeds of shareable taxes of the Union is recommended by the Finance Commission in terms of Article 280 of the Constitution.
- (d) Details of shareable taxes and duties as devolved to States during financial years 2019-20 to 2022-23 is attached as Annex.

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**Details of the distribution of tax share during the Financial Years 2019-20 to 2022-23****(₹ Crore)**

<b>Sl. No.</b>	<b>State</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
1	Andhra Pradesh	28242.39	24460.59	35385.83	38176.74
2	Arunachal Pradesh	8987.57	10472.58	14643.90	16689.17
3	Assam	21721.44	18629.32	28150.55	29694.26
4	Bihar	63406.33	59861.41	91352.62	95509.85
5	Chhattisgarh	20205.84	20337.54	28570.86	32358.26
6	Goa	2479.85	2296.53	3356.98	3665.19
7	Gujarat	20232.09	20218.53	31105.78	33034
8	Haryana	7111.53	6437.59	9722.16	10378
9	Himachal Pradesh	4677.56	4753.92	7349.04	7883.98
10	Jammu & Kashmir	6801.81	0.00	0.00	0.00
11	Jharkhand	20593.04	19712.23	27734.64	31404.12
12	Karnataka	30919	21694.11	33283.58	34596.18
13	Kerala	16401.05	11560.40	17820.09	18260.68
14	Madhya Pradesh	49517.61	46922.16	69541.50	74542.85
15	Maharashtra	36219.64	36504.01	54318.06	60000.97
16	Manipur	4047.77	4271.97	6009.65	6795.08
17	Meghalaya	4211.78	4551.63	6580.63	7286.14
18	Mizoram	3017.8	3010.55	4222.87	4745.25
19	Nagaland	3267.08	3409.25	4875.46	5400.19
20	Odisha	30453.25	27542.67	38144.79	42989.33
21	Punjab	10345.78	10638.21	15288.79	17163.65
22	Rajasthan	36049.14	35575.77	54030.61	57230.79
23	Sikkim	2407.69	2308.47	3353.69	3680.28
24	Tamil Nadu	26392.4	24924.51	37458.60	38731.24
25	Telangana	15987.59	12691.62	18720.54	19668.15
26	Tripura	4211.78	4218.45	6077.52	6724.23
27	Uttar Pradesh	117818.3	106687.01	160358.05	169745.3
28	Uttarakhand	6901.54	6568.72	9906.25	10617.01
29	West Bengal	48048.4	44737.01	65540.75	71434.93
	<b>TOTAL</b>	<b>650677.05</b>	<b>594996.76</b>	<b>882903.79</b>	<b>948405.82</b>